

समस्तीपुर और रोसारा के बीच रेलगाड़ियां

8025. श्री सुरेन्द्र झा सुमन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जनता की ओर से इस आशय का एक अध्यावेदन प्राप्त हुआ है कि या तो समस्तीपुर और रोसारा के बीच चलने वाली गाड़ियों की संख्या बढ़ाई जाये अथवा उनकी समय-सारिणी में परिवर्तन किया जाय, और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी हाँ।

(ख) 1-1-1978 से समस्तीपुर और रमंडा घाट/खगरिया के बीच एक जोड़ी अनिरीस्त गाड़ियां चलाई गयी है और यात्री जनता के लिए बेहतर सेवा की व्यवस्था के लिए इस खण्ड की गाड़ियों के समय में भी परिवर्तन किया गया है।

S. A. to previous Railway Minister

8026 SHRI RAMESHWAR PATI-DAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a brother of S.A. to previous Railway Minister used to issue slips from Allahabad on some "consideration" and lakhs of people were recruited on the basis of such slips;

(b) whether it is also a fact that the same "brother" used to sit in the divisional office of Northern Railway in Allahabad and used to issue orders to officers for posting the men recruited on the basis of his slip; and

(c) if so, the action contemplated against the "brother" of S.A. to previous Railway Minister?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The "brother of S. A. to previous Railway Minister" referred to does not seem to be a Railway employee. There is no information about any such person with the Railway Ministry. The number of *ad-hoc* appointments made on the recommendations of the former Ministers and their personal staff, is a little over 1000 and does not run into lakhs. Such appointees have been warned that they should apply to the Railway Service Commissions if they wish to continue in Railway service.

(b) and (c). Do not arise.

S. A. to Previous Railway Minister tried for Congress Ticket

8027. SHRI RAMESHWAR PATI-DAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that S.A. to previous Railway Minister applied and tried for a Congress ticket to fight Parliamentary election during 1977;

(b) if so, whether it is permissible to retain lien in Government office and at the same time involve in politics; and

(c) action taken therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The Ministry of Railways have no information.

(b) and (c). Do not arise.